

**Court No. - 48**

**Case :-** WRIT - B No. - 2066 of 2023

**Petitioner :-** Shamsuddin

**Respondent :-** State Of U.P. And 7 Others

**Counsel for Petitioner :-** Najam Uz Zaman Khan, Mashhood  
Abbas

**Counsel for Respondent :-** C.S.C., Anil Kumar Mishra

**Hon'ble Saurabh Shyam Shamsbery, J.**

1. The Court is amazed that Deputy Director of Consolidation, Jaunpur, in the 21st century, when Bharat is in process of 'Mars Landing', has passed a short impugned order in his own hand writing which is absolutely illegible, when there are other options available such as by using computer or voice typing, however, the Officer has not used it.
2. Learned counsels appearing for rival parties even members of bar present in Court, are not able to correctly read out the entire order running into just 25 or 30 lines.
3. Therefore, the Deputy Director of Consolidation, Jaunpur, is directed to pass an order which shall be legible either in clear hand writing or by computer typing.
4. The aforesaid exercise shall be done within a period of three weeks and a certified copy thereof shall be provided to petitioner thereafter free of cost, which shall be placed before this Court.
5. Put up this petition after six months.
6. A copy of this order shall be sent to Consolidation Commissioner, Lucknow, Uttar Pradesh as well as to Deputy Director of Consolidation, Jaunpur.
7. Registrar (Compliance) to take steps.
8. Scanned image of certified copy of impugned order is pasted below :-



Annex 1

14

₹ 12.00      384

म्हारा लप उप संचालक चक्रवर्ती जौनपुर

शमशुद्दीन लनाम अमरसरअक्रमद

निगानीअंख्या 2378/21-22 द्वारा प४ जी० च० अ०

ग्राम कौडिया परगना अंगुली तहसील गाढ़गंज जौनपुर

आदेश दि० 26-8-22

मकल फांलिफों के साथ निम्नआदेश दि० 26-8-22 की  
उमावित दावा यह बालन है



26/8/22 पञ्जाबी पेशा-<sup>संस्था</sup> के सम्बन्ध में  
 केस के ताल में - बल्लू सिंह प्रदीप  
 पेशे के क्षेत्र पञ्जाबी के 1/12/22 के  
 कानून के विषय अनुसूची 1 में प्रामाणिक  
 कार्य सम्बन्ध के कानून - National Trade  
 के विषय के कानून - बल्लू सिंह प्रदीप  
 के मातृ-कानून 198, निम्न 108(3) की  
 पञ्जाबी के मातृ-कानून में प्रामाणिक  
 पञ्जाबी-कानून-कानून - केस के ताल में  
 निम्न 108 की पञ्जाबी के सम्बन्ध में  
 की गठन के ताल - प्रामाणिक के सम्बन्ध में  
 गठन के ताल के सम्बन्ध में के सम्बन्ध में



